

CONSUMERS' GRIEVANCES SETTLEMENT BILL*

DR. VASANT KUMAR PANDIT (Rajgarh) : I beg to move for leave to introduce a Bill to provide for special measures to ensure protection to consumers of essential commodities and other consumer goods and services.

MR. SPEAKER : The question is : "That leave be granted to introduce a Bill to provide for special measures to ensure protection to consumers of essential commodities and other consumer goods and services."

The motion was adopted.

DR. VASANT KUMAR PANDIT : I introduce the Bill.

PUBLIC SCHOOLS (ABOLITION BILL*

श्री राम विलास पासवान (हाजीपुर) : मैं प्रस्ताव करता हूँ कि भारत में पब्लिक स्कूलों के उन्मूलन का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

MR. SPEAKER : The question is : "The leave be granted to introduce a Bill to provide for abolition of public schools in India."

The motion was adopted.

श्री राम विलास पासवान : मैं विधेयक को पुरःस्थापित करता हूँ ।

15.34 hrs.

AGRICULTURAL WORKERS (MINIMUM WAGES AND WEL- FARE) BILL*

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill to provide for the payment of minimum wages and welfare of agricultural workers.

MR. SPEAKER : The question is : "That leave be granted to introduce a Bill to provide for the payment of minimum wages and welfare of agricultural workers."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

TRANSPORT PARCEL SERVICE WORKERS WELFARE BILL*

SHRI M. M. LAWRENCE (Idukki) : I beg to move for leave to introduce a Bill to provide for welfare measures for the transport parcel service workers.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for welfare measures for the transport parcel service workers."

The motion was adopted.

SHRI M. M. LAWRENCE : I introduce the Bill.

MR. SPEAKER : Now we take up further consideration of the Mercy Killing Bill, Shri Mool Chand Daga.

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† Introduced with the recommendation of the President.